



CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA

O.A/350/523/2017

Date of Order: 12.09.2019

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member

Gopa Khan, widow of Late Sasanka Sekhar Khan, c/o Nirapada Basak, vill: Fulia, Natun Buincha, P.O Boincha, Dist. Nadia, Pin 741402.

..Applicant

Versus

1. Union of India, service through the General Manager, Eastern Railway, Fairly Place, Kolkata 700001.
2. The Chief Electrical Engineer, Eastern Railway, Fairly Place, Kolkata 700001.
3. Senior Division of Personnel Officer, Eastern Railway, Sealdah Division, Sealdah, Kolkata 700001.
4. The Senior Divisional Electrical Engineer, Eastern Railway, Sealdah Division, Sealdah, Kolkata – 700009.

..Respondents

For The Applicant(s): Mr. S. N. Sukul, counsel
For The Respondent(s): Mr. S. K. Das, counsel

O R D E R (O R A L)

Per: Ms. Bidisha Banerjee, Member (J)

Heard ld. counsel for both parties.

2. Since the removal order that was the subject matter of challenge in the earlier round and was not heard on merit, but has not been challenged in the present O.A while the said removal order dated 30.07.2007 stands in way of grant of compassionate appointment or any other benefits, ld. counsel for the applicant sought for liberty to withdraw the present O.A to file a fresh application in order to challenge the removal order.
3. Accordingly, the O.A is disposed of as withdrawn with the aforesaid liberty. No costs.

(Bidisha Banerjee)
Member (J)

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